- (b) the dates when the C0ngres9(l) applied for Special trains for the Kisan Rally in Delhi and when the Party was informed of the actual dates and timings of the trairig so I sanctioned;
- (c) the total amounts of money deposited by these two partie<sub>8</sub> for reservations °f bogies and trains and the date<sub>8</sub> of these deposits;
- (d) whether full payment for *the* special trains was made in advance;
  - (e) if so, details thereof;
- (f) actual number of testing ami bogies sanctioned for in coming and out going journeys for these two Parties;
- (g) whether any of the regular passenger/goods train<sub>s</sub> were cancelled for the purpose; and
  - (h) if so, the details in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) to (h) Information is being collected and will be laid on the Table of the Sabha.

## Expenditure incurred by Railway Ministry for advances from Contingency Fund of India

1202. SHRI ERA SEZHIYAN: Will the Minister of RAILWAYS be pleased to state the following particulars in respect of the expenditures incurred by the Ministry of Railways out of the advances from Contingency Fund of India during the year 1980:

- (i) The date of transaction;
- (ii) the number and name of grant or appropriation;
- (Hi) the nature of expenditure (whether exces<sub>g</sub> of sanctioned grant or appropriation o<sub>r</sub> new service);
  - (iv) the date of making advance;
  - (v) the amount advanced;
- (vi) the date of Supplementary Appropriation Act, if any passed, providing for the additional expenditure; and

(viij the amount of advance resumed?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): No advance has been obtained or expenditure incurred by the Ministry of Railways i of the Contingency Fund of h during the calendar year 1980.

(i) to (vii) Do not arise.

## Lady Hardinge Medical College Doctors

- 1203. SHRI SYED AHMAD HASH-MI; Will the Minister of HEALTH be pleased to state:
- fp) whether it ig a fact that doctors of the Lady Hardinge Medical College, New Delhi, published a paper in a British Journal 'Clinical Practice' pirating some verbatim complete paras from a paper of British authors, published in Aiabities Vol. XXIV. June, 1075;
- (b) whether it is also a fact that the college, authorities have received a communication by the Editor-in-Chief of the British Journal of CH Practice condemning this cheating B question in the integrity of the doctors; arid
- (c) if, so, what action Governm. propose to take against the hig: placed professional who by this act have lowered the prestige of country?
- THE MINISTER OP STATE IN MINISTRY OF HEALTH AND FAMILY WELFARE (SHRJ NIHAR RANJAN LASKAR): (a) Yes.
- (b) The Editor-in-Chief wrote <sup>10</sup> the Principal, Lady Harding<sub>e</sub> Medica'. College stating that apparently the doctors lifted complete paras froiv paper published in Diabetes Vol. 24. June 1975. He also sought the comments of the Principal.
- (c) The concerned doctors have since rendered their apologies.